

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 192 of 2013

Dated : 14th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tamil Nadu Transmission Corporation Ltd. Appellant(s)

Versus

**Tamil Nadu Electricity Regulatory Commission
& Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

**Counsel for the Respondent(s) : Ms. K. Dhanalakshmi,
(Dy. Director)**

ORDER

We have heard the learned counsel for the parties.

The learned counsel for the Appellant is directed to file his comprehensive Written Submissions on or before 12.12.2013 after serving copy on the other side. Thereafter, the Deputy Director appearing on behalf of the Commission is directed to file her comprehensive Written Submissions on or before 19.12.2013 after serving copy on the other side.

Post the matter for Reporting Compliance on **19.12.2013** before the Chennai Circuit Bench.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**